

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:329

ANSWERED ON:18.08.2006

LOW COST HOUSES

Chavan Shri Harischandra Deoram;Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to assist the States on low cost housing schemes by providing additional Central assistance to the States for this purpose;
- (b) if so, whether the Government would disburse and monitor the Housing for all schemes targeted for the economically weaker sections and the lower income group; and
- (c) if so, the steps Government proposes to take in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 329 FOR 18.8.2006 REGARDING LOW COST HOUSES.

For integrated development of Slums through projects for providing shelter, basic services and other related civic amenities to the urban poor in selected 63 cities, a Sub-Mission on Basic Services to the Urban Poor has been launched as part of the Jawaharlal Nehru National Urban Renewal Mission on 3.12.2005. In the remaining cities/ towns an Integrated Housing & Slum Development Programme has also been launched along with Jawaharlal Nehru National Urban Renewal Mission. Integrated Housing & Slum Development Programme has subsumed Valmiki Ambedkar Awas Yojana and the National Slum Development Programme. For implementation of Basic Services to the Urban Poor and Integrated Housing & Slum Development Programme, Central share is released in the form of Additional Central Assistance. Houses at affordable costs for slum dwellers/ urban poor/ economically weaker sections/ low income group categories is an admissible component under Basic Services to the Urban Poor and Integrated Housing & Slum Development Programme. Both Basic Services to the Urban Poor and Integrated Housing & Slum Development Programme are demand driven schemes for which Urban Local Bodies are required to submit detailed project reports and sign a Memorandum of Agreement committing to implement specified urban reforms.